

published in Notification No. GSR 14(E) in Gazette of India dated the 6th January, 1978. [Placed in Library. See No. LT-1640/78].

(2) A copy of the Report (Hindi and English versions) of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1974-75, under article 338 (2) of the Constitution. [Placed in Library. See No. LT-1641/78].

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I have made repeated submissions before the House and you have also made suitable observations. But it seems the government works in the same way.

MR. SPEAKER: Give them some time to correct themselves.

SHRI JYOTIRMOY BOSU: Sir, it is a copy of the Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1974-75. Here I want to draw the attention of the House to the fact that the erstwhile Government of Mrs. Gandhi has been shedding tears for the Scheduled Castes and Scheduled Tribes all the time, day in and day out, and here is something and that is that the Report for the year 1974-75 was withheld till March 1978. So that is the matter that the House should note.

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 3 of the All India Services Act, 1951:—

(1) The All India Services (Conduct) Second Amendment Rules 1977, published in Notification No. GSR 1717 in Gazette of India dated the 31st December, 1977.

(2) The All India Services (Conduct) Amendment Rules, 1978, published in Notification No. GSR 151 in Gazette of India dated the 28th January, 1978. [Placed in Library. See No. LT-1642/78].

MR. SPEAKER: These reports are very important reports. They must be placed as early as possible on the Table of the House.

ANNUAL REPORTS OF BHARAT DYNAMICS LTD., AND HINDUSTAN AERONAUTICS LTD. FOR 1976-77 AND TWO STATEMENTS RELATING THERETO

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English Versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) (a) Annual Report of the Bharat Dynamics Limited, Hyderabad, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(b) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Company is being laid. [Placed in Library. See No. LT-1643/78].

(2) (a) Annual Report of the Hindustan Aeronautics Limited, Bangalore, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(b) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Company is being laid. [Placed in Library. See No. LT-1644/78].

SHRI JYOTIRMOY BOSU: You have been shedding tears for Scheduled Castes. But the Report does not even see the light.

I only want one information in this connection from the hon. Minister and that is whether this Bharat Dynamics Limited is negotiating with the International Dynamics of America which is a CIA organisation .

MR. SPEAKER: It does not arise. If you are objecting to the laying of the papers on the Table, it is all right.

12.06 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

SEVERE FAMINE CONDITIONS IN MIZORAM

SHRI JYOTIRMOY BOSU (Diamond Harbour): I call the attention of the Minister of Agriculture and Irrigation to the following matter of urgent public importance and request that he may make a statement thereon:—

“The severe famine conditions in Mizoram due to extensive damage caused to the summer crops by hordes of rats in spite of sufficient and continuous advance warnings, the stark famine condition in interior areas forcing hundreds of emaciated villagers to flock to towns and the widespread hunger and malnutrition leading to starvation deaths.”

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): Sir, it was known that due to cyclic bamboo flowering and resultant increase in rodent population and loss in paddy crop, scarcity conditions might occur in 1977 and in fact it did happen. Export teams have been visiting Mizoram since 1975 and rodent control measures were taken with Central assistance. By the end of 1977, about 26 lakh rats were reported to have been killed. Constant watch on bamboo flowering is being kept.

As against the expected harvest of 6.81 lakh quintals of paddy during 1977, only 3.66 lakh quintals could be harvested. Mizoram which is already deficit in foodgrain and had to be supplied 28,840 MTs of foodgrains during 1976-77 would need about 48,000 MTs during 1977-78. The Department of Food has ensured uninterrupted supply of foodgrains by the F.C.I. to Mizoram for current consumption as well as pre-monsoon stocking. As against the normal monthly allocation of 2,200 MTs of rice, 3,750 MTs, 6,030 MTs and 6,600 MTs of rice were allotted to Mizoram for January, February and March, 1978 respectively.

The Mizoram Administration and the Central Government are fully seized of the situation. In order to assess the situation on the spot, the Minister of State in the Ministry of Home Affairs, Shri Dhanik Lal Mandal went to Mizoram accompanied by the Joint Secretary (North-East) and other senior officers in the first week of February 1978. No instance of starvation or widespread hunger and malnutrition came to their notice. Simultaneously, a Central Team consisting of the Additional Secretary, Ministry of Agriculture and Irrigation and senior officers from the Ministry of Home Affairs, Planning Commission and ICAR undertook a 3-day extensive tour of the interior areas in the territory and not even a single case of starvation or hunger or mal-nutrition was reported to them. It made a number of recommendations action on the important ones of which has already been taken and on the other action is being processed. The NAFED is purchasing ginger at Rs. 90 per quintal from the Mizoram Apex Cooperative Marketing Society.

All assistance is being given to the farmers to grow the next Kharif crop by giving them agricultural loan for seeds, etc. Purchasing power is being injected in this area by taking up extensive employment generation sche-